

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

**LOK SABHA
UNSTARRED QUESTION NO. 3131
Answered on Monday, March 15, 2021/Phalguna 24, 1942 (Saka)**

Release of Performance Grants

**3131. SHRI KRUPAL BALAJI TUMANE:
SHRIMATI BAVANA PUNDALIKRAO GAWALI:**

Will the Minister of FINANCE be pleased to state:

- (a) Whether the State Government of Maharashtra has requested the Union Government to release the performance grants (Urban Local Bodies) for the year 2018-19 and 2019-20 under the 14th Finance Commission;
- (b) If so, the status of the said proposal along with the action taken by the Government in this regard; and
- (c) the time by which the said grants are likely to be released along with the reasons for delay therein?

ANSWER

**MINISTER OF STATE FOR FINANCE & CORPORATE AFFAIRS
(SHRI ANURAG SINGH THAKUR)**

(a) Yes Sir,

(b) to (c) Owing to the modification & re-modification in the performance evolution criteria by the Administrative Ministries, late submission of Utilization Certificates by State Governments, late receipt of recommendation from the ministry concerned and budgetary constraints, the performance grants for the year 2018-19 & 2019-20 could not be released to any State including Maharashtra. As the 14th Finance Commission period is over, the Urban Local Bodies Grants are now being released as per the recommendations of the 15th Finance Commission.
